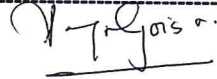


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

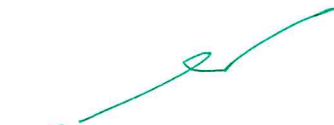
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.117/BB/ 2017	-	For compliance of office objections raised by registry	Rule-6 of IB	Sri G.V. Sudhindra Vs American Road Technology & Road Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	KEYSTONE PARTNERS.	RESPONDENT.	

ORDER

Matter is listed today for admission. Counsel for Petitioner is Present. He stated that, he has complied the objections. He is directed to file compliance memo in the registry. Counsel for Respondent is present. Again she requested time for filing objections. List it on 24/11/2017.


Member (T)


Member (J)